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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS: DELHI

CORRIGENDUM

In partial modification of Order No.-239/3508-3595/Committee/Gaz./PDJ West/2024 dated 29.01.2024 issued by this office, it is hereby ordered that Sh. Navin Kumar, Sr. J.A./Nodal Officer, shall provide Medical Assistance to all the Judicial Officers of West District and their dependent family members, only by fixing telephonic appointments from hospitals during working hours. The concerned dealing branch shall be Protocol Branch (West).

Further, the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

Vinod Kumar
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 248 / 3646-3741 /Committee/Gaz./PDJ West/2024 Dated, Delhi the 30/1/24

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Delhi.
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
4. Ms. Shefali Barnala Tandon (DHJS), Secretary, Judicial Services Association of Delhi, Tis Hazari Courts, Delhi.
5. All the Branch In-Charges/DDO of West District, Tis Hazari Courts, Delhi.
6. P.S. to the undersigned.
7. Reader to the undersigned.
8. Sh. Navin Kumar, Nodal Officer/Sr. J.A., Room No.-147, Tis Hazari Courts, Delhi.
9. For uploading on LAYERS.
10. For uploading on Centralized Website through LAYERS.

Vinod Kumar

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)